

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-399(PB)/2017

IN THE MATTER OF:

Hometrail Estate Pvt. Ltd.

And

Hometrail Builtech Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 22.01.2018

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Sh. S.K. Mohapatra,
Hon'ble Member (T)**

For the Applicant/petitioners : Mr. Rajesh Kr. Malhotra, Adv.
Mr. Ashok Tyagi, PCS

For the Income Tax Deptt. : Ms. Easha Kadian, for Ms. Lakshmi Gurung,
Standing Counsel

For the Respondent :

ORDER

Order reserved.


**(M.M.KUMAR)
PRESIDENT**


**(S.K. MOHAPATRA)
MEMBER(TECHNICAL)**

22.01.2018
V.Sethi